

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &  
IA NOS. 92, 121 & 131 OF 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Dated: 22<sup>nd</sup> September, 2016**

**In the matter of:-**

**Western Electricity Supply Company of  
Orissa Limited & Ors.**

**.... Appellant (s)**

**Vs.**

**Orissa Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. P.C. Sen  
Mr. Rutwik Panda  
Ms. Anshu Malik for R.1  
  
Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.2  
  
Mr. Deep Rao Palepu for R.5  
  
Mr. G. Umapathy  
Mr. Aditya Singh for R.4

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **03.10.2016** at 2.30 p.m.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**